

CA 270/91

14/8/91

Hon. Mr. Justice K. J. Smith, V.C.
Hon. Mr. K. O'Byrne, D.M.

The applicant seeks compassionate
appointment on the ground of his
elder brother's death in harness.
The applicant will produce the
relevant affidavits and the
case may be listed for
admission on 10.9.91

W

Am

VC

18.9.91

Case not reached yet to 22.11.91.

22.11.91

No sitting yet to 17.1.92

17.1.92

No sitting of D.M. until 11.2.92

11.2.92

No sitting until 17.3.92

17.3.92

Hon. Mr. Justice V.C. Swettenham - V.C.

Issue notice to the respondents to show
cause as to why the petition may not be granted
admitted. Let caution may be filed within
4 weeks and rejoinder, if any, may also be filed
within two weeks thereafter and list the case
on 6.4.92 for admission/leave.

Notices were issued
But No CA filed
SPH
15/5

OR
Notices issued

23/3/92

(DP)